

(c) by when all the district headquarters are likely to be linked with Delhi by S.T.D.?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN):

(a) Yes, Sir.

(b) The names of the States and the No. of districts headquarters connected by STD to the State capital are given below:—

Andhra Pradesh . . . . .	8
Assam . . . . .	Nil
Bihar . . . . .	8
Gujarat . . . . .	5
Haryana . . . . .	1
Himachal Pradesh . . . . .	1
Jammu & Kashmir . . . . .	2
Kerala . . . . .	8
Karnataka . . . . .	7
Madhya Pradesh . . . . .	4
Manipur . . . . .	Nil
Meghalaya . . . . .	Nil
Maharashtra . . . . .	7
Nagaland . . . . .	Nil
Orissa . . . . .	1
Rajasthan . . . . .	1
Punjab . . . . .	4
Tamil Nadu . . . . .	8
Tripura . . . . .	Nil
West Bengal . . . . .	4
Uttar Pradesh . . . . .	8
Sikkim . . . . .	Nil

(c) Linking with Delhi, of all the district headquarters by STD, is likely to be achieved by the end of this decade.

#### Dindigul Telephone Exchange

532. SHRI M. KADERSHAH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have received any representation from the Dindigul Chamber of Commerce as well as the general public to convert the manual telephone exchange into an automatic exchange at Dindigul;

(b) whether Government have made any study of the representation;

(c) whether Government propose to take up the scheme in the near future;

(d) if so, by when the work is likely to be completed; and

(e) if not, what are the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN):

(a) and (b) Yes, Sir.

(c) and (d) An automatic exchange has already been planned and sanctioned. Building is under construction. Equipment has been ordered. Barring any unforeseen problems, an automatic exchange is expected to be commissioned in 1982.

(e) Does not arise.

#### The Friends Central Government Employees Cooperative House Building Society Ltd.

533. SHRI B. SATYANARAYAN REDDY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the Friends Central Government Employees Cooperative House Building Society Ltd., New Delhi had a verified membership of 252 members on 1st January, 1978;

(b) whether it is also a fact that previous elections of the society held by the Cooperative Department Delhi Administration were based on this verified number;

(c) whether the rights of these verified members are to be re-determined by reverification of their bona fides when they have given fresh affidavits again during, 1978; and

(d) what are the reasons for the delay in the allotment of plots to the society?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) No, Sir.

(b) No, Sir.

(c) No, Sir.